

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**



Hearing through video conferencing

O.A./61/873/2020

(Diary No.3970/2020)

This the 29<sup>th</sup> day of September, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Jatinder Singh, age 30 years, S/o Kamal Singh, R/o Thampal, Tehsil Thakarakote, District Reasi.

.....Applicant  
(Advocate: Mr. Ashok Sharma)

**Versus**

1. District Sheep Husbandry Officer, Reasi.
2. Director, Sheep Husbandry Department, Jammu.
3. Union Territory of J&K through its Secretary Sheep Husbandry Department, J&K, Jammu/Srinagar.
4. Central Administrative Tribunal (CAT), Jammu

.....Respondents

(Advocate: Mr. Rajesh Thappa)

**O R D E R  
[O R A L]**

**Delivered by Hon'ble Mr. Anand Mathur, Member (A): -**

Learned counsel for applicant submits that by mistake, he has sent the present petition to this Tribunal whereas it should be sent to the Hon'ble High Court and seeks permission to withdraw the same.

2. Looking to the submission of the learned counsel for the applicant, the petition is dismissed as withdrawn. No costs.

(ANAND MATHUR.)  
MEMBER (A)

*sk*s/-

(RAKESH SAGAR JAIN)  
MEMBER (J)